

**BEFORE THE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI**

ORIGINAL APPLICATION NO. 197 OF 2025

IN THE MATTER OF:

Hemant Kumar

....PETITIONER

VERSUS

State of H.P. & Ors.

....RESPONDENT

MEMO OF PARTIES (As per order dated 13.05.2025)

Hemant Kumar

....PETITIONER

VERSUS

- 1. State of Himachal Pradesh**
Through District Magistrate, Sirmaur
Deputy Commissioner, Sirmaur at Nahan173001
Email: dc-sir-hp@nic.in/ ac-sir-hp@nic.in (RESPONDENT NO.1)
- 2. Himachal Pradesh Pollution Control Board**
Through its Member Secretary,
Him Parivesh, Phase-III, New Shimla-171009.
Himachal Pradesh
Email: mshpcb-hp@nic.in (RESPONDENT NO.2)
- 3. Director, Department of Industries**
Government of Himachal Pradesh
Trilikhath Road, Lalbagh,
Udyog Bhawan, Bemloe
Shimla – 171001, Himachal Pradesh
Email: dirindus-hp@ni.c.in (RESPONDENT NO.3)
- 4. M/s Maa Vaishno Stone Crusher
(Project Proponent)**
located at Gram Panchayat Salauni Katola, Village Mehli
Tehsil Nahan, District Sirmour, Maholiya Khatola,
Himachal Pradesh-173001 (RESPONDENT NO.4)